

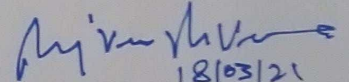
F. No. J-11/2/2018-Judicial (Part-1)
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated 18th March, 2021

ORDER

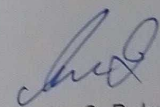
The President is pleased to accept the resignation of **Shri K. K. Aneeshkumar**, Additional Standing Government Counsel for District & Subordinate Courts, Palghat (Palakkad) in the state of Kerala with effect from the date of this order. Consequently, his name occurring in this Department's Order No. J-11015/1/2019-Judicial dated 09.03.2019 at serial number 57, stands deleted.

2. Hindi version of this order will follow.


18/03/21
(R. S. Verma)
Additional Secretary

Copy for information to:

1. OSD to MLJ/ PS to Law Secretary/PS to Legislative Secretary/PS to all Addl. Secretary/Joint Secretary of Department of Legal Affairs.
2. The Incharge, Branch Secretariat at Chennai.
3. Shri P. Vijay Kumar, Assistant Solicitor General of India, High Court of Kerala.
4. Shri K. K. Aneeshkumar, Advocate, Kodavaparambil House, Kothachira Post, Peringode via Palakkad District, Pin-679535, Kerala.
5. To be uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link 'List of empanelled Counsel'.
6. Hindi Section, Department of Legal Affairs, for translation of this order.
7. Office/spare copy.


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